## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 36 OF 2017**

Dated: 26th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Tamil Nadu Generation & Distribution Corporation Ltd. .... Appellant(s)

Vs.

M/s Ambika Cotton Mills Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Mr.Nishant

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **24.05.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk